

Power Transmission Projects

*855. DR. AMRIT LAL KALIDAS:
DR. LAXMINARAYAN
PANDEYA :

Will the Minister of POWER be pleased to state:

(a) whether the National power Transmission Corporation has undertaken the construction of power transmission projects to draw power from the Dulhasti hydro-electric project in Jammu & Kashmir;

(b) if so, the cost thereof and the expenditure incurred so far;

(c) whether the French consortium had been given contract for construction of the transmission lines on a turn-key basis;

(d) whether the work had been stopped some time back;

(e) whether the completion of the transmission project is likely to be delayed;

(f) if so, the reasons therefor; and

(g) the present status of the work?

THE MINISTER OF POWER (SHRI N. K. P. SALVE): (a) and (b) Government has approved in December, 1992, the Dulhasti Kishempur Transmission Project to be executed by Power Grid Corporation of India Limited (earlier known as National Power Transmission Corporation) at an estimated cost of Rs. 137.69 cores. Though the major packages for the project have been awarded no major expenditure has been incurred so far.

(c) No, Sir.

(d) No, Sir.

(e) to (g) Power Grid Corporation of India Limited is to make all efforts to complete the project to synchronise with the commissioning of the first Unit of the Dulhasti Hydro-electric Project.

Grounding of Aircraft

*856. SHRI SOMJIBHAI DAMOR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether a large number of aircraft of IA, AI and Vayudoot have been grounded;

(b) if so, the details thereof, category-wise, during each of the last three years; and

(c) the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (c) Except for the grounding of the fleet of A 320 aircraft of Indian Airlines on consideration of safety in 1990, there has been no large scale grounding of aircraft during the last three years. Recently, the fleet of B. 747 and A. 300 of Air India become non-operational due to agitation by their flight engineers.

Air Tariff Levied by and IA

*857. SHRI KODIKKUNIL SURESH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the air tariff levied from Trivandrum airport to Gulf Sector by the Air India and the India Airlines is much higher than international tariffs approved by the IATA;

(b) if so, the details thereof;

(c) whether the Union Government have received any representation from NRIs in Gulf countries for the reconsideration of tariffs; and

(d) if so, the details thereof?